

12.19 hrs.

### ELECTION TO COMMITTEE

#### Coconut Development Board

MR. DEPUTY-SPEAKER : Shri Yogendra Makwana.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Rao Birendra Singh I beg to move :

“That in pursuance of sub-section (4) (e) of Section 4 of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to the other provisions of the said Act.”

MR. DEPUTY-SPEAKER : The question is :

“That in pursuance of sub-section (4) (e) of Section 4 of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to the other provisions of the said Act.”

*The motion was adopted.*

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12.20 hrs.

MR. DEPUTY-SPEAKER : Now we go to Calling Attention. Shri Harish Rawat. He is not present. Prof. Madhu Dandavate.

PROF. MADHU DANDAVATE (Rajapur) : Have you withdrawn whatever permission you granted to me? I want to remind you that I met you in the Chamber and you told me I could raise that particular issue in the Zero Hour. You granted me

permission to raise it. It is a very serious matter. . .

MR. DEPUTY-SPEAKER : I never said that.

PROF. MADHU DANDAVATE : You cannot withdraw the permission.

MR. DEPUTY-SPEAKER : Please listen to me. We have already spent 20 minutes. For about 20 minutes I had been requesting the hon. Members that, if I asked any hon. Member to speak, the other Members should not speak. But I have been seeing that every now and then everybody is getting up. . . .

PROF. MADHU DANDAVATE : I have been standing for your permission. I did not want to make my submission without your permission. (*Interruptions*)

MR. DEPUTY-SPEAKER : I can call you all provided it is done in an orderly way. Even now I can call you if you can give me an assurance that when I call one hon. Member, the others will not speak, the others must sit down. . . .

SOME HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : All right. Mr. Paswan. No point of order. Only make your submission.

श्री राम विलास पासवान (हाजीपुर) : मैंने एडजर्नमेंट मोशन दिया है अंडर रूल 58। आप हिन्दी में पढ़िए। अंग्रेजी में पढ़ते हैं इसलिए कन्फ्यूजन होता है सब लोगों को। हिन्दी में पढ़िए जिसमें लिखा हुआ है कि :—

“एक ही बैठक में एक से अधिक ऐसा प्रस्ताव नहीं किया जाएगा।”

मतलब सिर्फ एक ही दिन के लिए इसमें लिमिट दी हुई है और आपने इस पर रूलिंग दिया है। हम लोग सरकार को सेंशियोर करना चाहते हैं, सरकार से मांग करते हैं कि सरकार लोगों की लाइफ एण्ड प्रापर्टी की रक्षा नहीं कर सकती है इसलिए रिजाइन करे। . . . (व्यवधान) . . .